SHRI K. D. MALAVIYA: The Russian experts have already submitted their report on the Panna diamond mines.

## MODEL UNITS TO ADVISE ON FRUIT AND FOOD PRESERVATION

- ♦179. DR. RAGHUBIR SINH: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:
- (a) whether any model units have been set up by the Central Food Technological Research Institute, Mysore, in any of the National Extension Service Blocks to advise people on methods for the preservation of fruit and food products;
- (b) if so how many such units were set up and where:
- (c) what have been the achievements of these units: and
- (d) whether there are any proposals to establish more such units?

THE MINISTER FOR NATURAL RESOURCES (SHRI K. D. MALAVIYA): (a) Not yet.

(b) to (d). Do not arise.

DR. RAGHUBIR SINH: Is there any proposal to establish such centres in the near future?

SHRI K. D. MALAVIYA: Yes, Sir, there is a proposal to establish extension service units in the community project areas. That is a comprehensive scheme. The details of the scheme have now been examined, and final decisions have been taken, but this scheme is coming in the Second Five Year Plan. We are just entering into the Second Five Year Plan, and therefore, as soon as we are ready, we shall start working on this scheme.

## EMOLUMENTS OF THE MANAGING DIRECTORS OF STATE BANK OF INDIA

\*180. Dr. Shrimati SEETA PAR-MANAND: Will the Minister for FINANCE be pleased to state:

(a) whether it is a fact (i) that the salary of the Managing Director of the State Bank of India was fixed by Government at Rs. 6,000, Rs. 5,000 and Rs. 4,000 per month on a sliding decreasing basis as a step towards reducing the very high salary of Rs. 8,000 per month paid to him under the Imperial Bank of India; and (ii) that later additional "emoluments" ranging upto Rs. 500 per month plus a half yearly bonus equivalent to one month's salary have been sanctioned; and

to Ouestions

(b) if so, the amount of annual expenditure (i) originally expected to be saved and (ii) now being incurred over his emoluments and bonus?

THE DEPUTY MINISTER FOR FINANCE (SHRI B. R. BHAGAT): (a) (i) Prior to the establishment of the State Bank of India, the Managing Director of the Imperial Bank of India was in receipt of a salary of Rs. 7,500 per month and an entertainment allowance of Rs. 500 p.m. He was also receiving two months salary as bonus each year and the benefit of a free residence at Bombay and Calcutta and free conveyance. He was appointed as the first Managing Director of the State Bank of India and his remuneration was fixed by the Central Government a£" Rs. 4,5001-per month plus house rent for his residence at Bombay, together with a personal allowance amounting to Rs. 2,000/- per month in the first year, from the 1st July, 1955, and Rs. 1,000/ per month in the next year, and "nil' thereafter.

- (a) (ii) The entertainment allowance of Rs. 500 per month, which was discontinued on the establishment of the State Bank, was subsequently restored to the Managing Director. Bonus equal to one month's salary for the last half year has been sanctioned to all employees other than the Managing Director.
- (b) The lower emoluments for the Managing Director fixed by the Central Government were expected to bring about a saving of Rs. 18,000 during the first year, in addition to

the cost of a free car and free residence at Calcutta. This saving will be reduced by Rs. 6,000 representing additional expenditure incurred on account of the restoration of the eniertainment allowance of Rs. 500 per month.

DR. SHRIMATI SEETA PARMANAND: Sir, when the salary was in fact to be reduced, what is the reason for making this increase within such a short time?

SHRI B. R. BHAGAT: You mean the increase of Rs. 500 per month?

DR. SHRIMATI SEETA PARMANAND: And also the bonus.

SHRI B. R. BHAGAT: No bonus has been given to the Managing Director.

DR. SHRIMATI SEETA PARMANAND: I think, I heard of one month's salary as bonus.

SHRI B. R. BHAGAT: One is two months' salary as bonus; that was about the past. At present, as I said in my answer in part (a) (ii), no bonus has been given to the Managing Director, but one month's salary as bonus has been given to all the employees including the lower and the upper grade employees. Under the Act, the Central Board of the State Bank may declare bonus—and bonus is not salary—it is paid on casual basis, as and when the Central Board consider to give it. The Government can of course issue directives, but directives cannot concern the day to day details of the matter.

So far as the entertainment allowance of Rs. 500 to the Managing Director is concerned, it is a fact that from that aspect of the matter there has been an increase, but this is because in October 1955, the Central Board of the State Bank reviewed the salaries of all the employees and they found certain anomalies. The anomaly was that certain officers below the Managing Director were

receiving higner salaries, and the Managing Director's salary was lower because of the reduction effected by the Central Government. So the Board suggested to us that that anomaly should be removed, and in view of that, the Government has accepted that this allowance of Rs. 500 per month should be restored to him. But this applies only to the present incumbent. It has no application to the others

SHRI V. K. DHAGE: Not salary?

SHRI B. R. BHAGAT: No.

DR. SHRIMATI SEETA PARMANAND: How many officers are affected by this policy of going hack on the decision taken earlier, in addition to the Managing Director, and secondly, does not Government think that this sudden reversal of its decision within a short period of a few months is likely to upset Government's effort to ask officers drawing only half this amount of salary, namely, Rs. 2,000 or Rs. 3,000, in other departments of Government to make a voluntary surrender?

SHRI B. R. BHAGAT: Sir, I could not follow the import of the first part of the question regarding reversal of the decision.

DR. SHRIMATI SEETA PARMANAND: Sir, the House would remember, and the hon. Minister would also remember, that the Prime Minister himself in a speech had said that the salaries in the Imperial Bank were preposterously high, and that this should not be continued. It was as a result that this was reduced, as also the other perquisites of office like bonus and other things. The hon. Minister said that the salaries of the lower officers were higher. In that case the thing to do was to lower their salaries.

MR. CHAIRMAN: Ask a question.

DR. SHRIMATI SEETA PARMANAND: Because he said that he did

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not understand the import of the question so I had to give him the import. May I ask him now, that in view of this reversal of the decision, contrary to the \ Prime Minister's statement, inasmuch as this increase has been given, would it not affect Government's efforts in asking other officors of Government to make a voluntary surrender of their salaries?

Shri B. R. BHAGAT: Sir. Because this concerns a credit institution of a very high importance like the State Bank and we wanted that there should some continuity maintained. So the/ same officers were appointed and we made this concession. This departure does not apply to the larger question and that largerquestion, so far as banking companies are concerned, is connected with the level of salaries in the private sector and in the other banking companies. If you compare the salaries of officers in other banking\* companies, this is not high. As I said, this question is always under the consideration of the Government in general way, because it impinges upon the general issue. In this respect, we have to see up to what extent the autonomy of the State Bank as a commercial institution should be maintained, and to what extent our control should be exercised, and with our experience, I think, we will be able to arrive at a certain reasonable basis of emoluments. But as I said, the general issue of levelling down the salaries is there and the Government is considering it in a general way.

MR. CHAIRMAN: The whole point is as with Hindu society, in salary reform also growth is slow where the roots are deep.

DR. SHRIMATI SEETA PARMANAND: May I ask one question? The hon. Minister said that in order to ensure continuity he had to do this. It implies that perhaps certain officers threatened to resign. Would he kindly explain whether any officers threatened to resign and whether an

increase in their salaries and emoluments was given again on their representation?

to Questions

SHRI B. R. BHAGAT: I am not aware of that. But if the hon. Member puts a specific question, I will be prepared to reply.

## बुनियावी शिक्षा-संस्थाएं

\*१८१. श्री किशोरी राम : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

- (क) १९५३, १६५४ और १६५५ में 'क' भाग के राज्यों में कितनी शिक्षा-संस्थाएं बुनियादी शिक्षा दे रही थीं; और
- (ख) बनियादी शिक्षा-संस्थायों पर जो व्यय हुद्या, उसमें से कितना केन्द्रीय सर-कार ने दिया और कितना राज्य सरकारों ने ?

## t [BASIC EDUCATION INSTITUTIONS

- •181. SHRI KISHORI RAM: Will the Minister for EDUCATION be pleased to state:
- (a) the number of educational insti tutions imparting Basic Education in Part 'A' States in 1953, 1954 and 1955; and
- (b) how much of the expenditure incurred on the institutions imparting Basic Education was borne by Central Government and the State Governments respectively?]

शिक्षा उप-मंत्री (डा० क० एल० श्रीमाली) : १६५३-५४ और 5888-88 में जो शिक्षा संस्थायें भाग 'क' राज्यों में बुनि-यादी शिक्षा दे रही थीं, उनकी संख्या का एक विवरण सभा पटल पर रख दिया गया है। दिखिये परिशिष्ट १३, अनुपत्र संख्या ४१] १६५५-५६ के संबंध में जानकारी अभी राज्य सरकारों से प्राप्त नहीं हुई है।

(ख) १६४३-४४ और १६४४-४४ में भाग 'क' राज्यों में बुनियादी शिक्षा पर जो कूल खर्च हुम्रा था, उसका एक विवरण सभा

fEnglish translation.